COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 148 OF 2017 & IA NO. 379 OF 2017

Dated: 25th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Suryalakshmi Cotton Mills Ltd. ... Appellant(s)

Vs.

Bureau of Energy Efficiency & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhay S. Undal

Counsel for the Respondent(s) : Mr. Sumit Gupta

Mr. Rohit Jain for R-1

ORDER

Learned counsel for the appellant is stated to be unwell.

List the matter on <u>14.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd